

File No.LAW-Estt/245/2022-10-Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Addition/en-cadrement of posts in the Jammu and Kashmir Legal (Gazetted) Service.

Reference:- General Administration Department's UO No. GAD-SERC0GENL/41/2023 dated 10-04-2023.

Government Order No: **8884** - JK(LD) of 2023.
Dated : 15 - 06 - 2023.

Sanction is hereby accorded to the addition/encadrement of the following posts created in different Departments and Organizations into the Jammu and Kashmir Legal (Gazetted) Service, as per details given below, excluding them from the strength of the respective Departments; namely:-

S.No.	Name of the post	Pay Level	For which office	Created/notified.	Remarks
Science and Technology Department					
1.	Law Officer	Level-8 (47600-151100)	J&K Energy Development Agency Service	Government Order No. 41-ST of 2017 dated 31-07-2017	Deputation quota
Housing and Urban Development Department					
2.	Senior Law Officer	Level-11 (67700-208700)	Srinagar Municipal Corporation	Notified vide SRO No. 854 of 2019 dated 26-10-2019	Deputation quota
3.	Public Law Officer	Level-8 (47600-151100)	Srinagar Municipal Corporation	Notified vide SRO No. 854 of 2019 dated 26-10-2019	Deputation quota
4.	Additional Law Officer	Level-8 (47600-151100)	Srinagar Municipal Corporation	Notified vide SRO No. 854 of 2019 dated 26-10-2019.	Deputation quota
Health Medical Education Department					
5.	Public Law Officer	Level-8 (47600-151100)	Drugs and Food Organization	Government Order No. 638-HME of 2018 dated 26-11-2018	Duty post
6.	Public Law Officer	Level-8 (47600-151100)	Drugs and Food Organization	Government Order No. 638-HME of 2018 dated 26-11-2018	Duty post
7.	Public Law Officer	Level-8 (47600-151100)	Government Medical College, Anantnag	Notified vide S.O 284 of 2021 dated 18-08-2021	Duty post
8.	Public Law Officer	Level-8 (47600-151100)	Government Medical College, Baramula	Notified vide S.O 285 of 2021 dated 18-08-2021	Duty post

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9.	Public Officer	Law	Level-8 (47600-151100)	Government Medical College, Doda	Notified vide S.O 286 of 2021 dated 18-08-2021	Duty post
10.	Public Officer	Law	Level-8 (47600-151100)	Government Medical College, Kathua	Notified vide S.O 287 of 2021 dated 18-08-2021	Duty post
11.	Public Officer	Law	Level-8 (47600-151100)	Government Medical College, Rajouri	Notified vide S.O 288 of 2021 dated 18-08-2021	Duty post
12.	Public Officer	Law	Level-8 (47600-151100)	Government Medical College, Handwara	Government Order No. 307-JK(HME) of 2022 dated 18-05-2022	Duty post
13.	Public Officer	Law	Level-8 (47600-151100)	Government Medical College, Udhampur	Government Order No. 307-JK(HME) of 2022 dated 18-05-2022	Duty post
Power Development Department						
14.	Senior Officer	Law	Level-11 (67700-208700)	Jammu and Kashmir Power Transmission Corporation Limited (JKPTCL)	Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022	Deputation quota
15.	Senior Officer	Law	Level-11 (67700-208700)	Jammu and Kashmir Power Corporation Limited (JKPCL)	Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022	Deputation quota
16.	Senior Officer	Law	Level-11 (67700-208700)	Kashmir Power Distribution Corporation Limited (KPDCL)	Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022	Deputation quota
17.	Senior Officer	Law	Level-11 (67700-208700)	Jammu Power Distribution Corporation Limited (JPDCL)	Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022	Deputation quota
Public Works Department						
18.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
19.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
20.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
21.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
22.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
23.	Public Officer	Law	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post

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24.	Public Law Officer	Level-8 (47600-151100)	Office of Chief Engineer	Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023	Duty post
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The posts created as Public Law Officer/Additional Law Officer/Law Officer and Senior Law Officer above shall now be referred to and be encadred in the Jammu and Kashmir Legal (Gazetted) Service with the nomenclature as "Assistant Legal Remembrancer" and "Deputy Legal Remembrancer", respectively in their respective pay and grade.

The added posts shall become part of Schedule-I of the Jammu and Kashmir Legal (Gazetted) Service Recruitment Rules from the date of issuance of this order and the Schedule-I shall be suitably amended.

This issues with the concurrence of Finance Department conveyed vide U.O No. FD-Codes/16/2021-03-part (1)-111 dated 13-03-2023.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

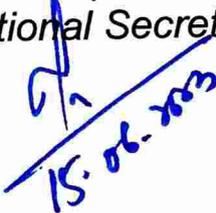
No: LAW-Estt/245/2022-10.

Dated: 15 – 06 – 2023.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to Government, ARI and Trainings Department.
3. Principal Secretary to Government, Housing and Urban Development Department.
4. Principal Secretary to Government, PW(R&B) Department.
5. Principal Secretary to Government, Power Development Department.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Commissioner/Secretary to Government, General Administration Department.
8. Commissioner/Secretary to Government, Science and Technology Department.
9. Commissioner, Srinagar Municipal Corporation.
10. Chief Executive Officer, J&K Energy Development Agency.
11. Managing Director, J&K Power Transmission Corporation Limited.
12. Chief Engineer, JKPCCL, JPDCL, KPDCL.
13. Director Finance, Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Chief Secretary for information of the Chief Secretary.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Incharge Website/Order file.


 (Ashish Gupta)
 Additional Secretary to Government.


 15.06.2023